

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.859/MP/2025 along with IA No. 107/2025

Subject : Petition under Sections 79(1)(c), 79(1)(f) and 79(1)(k) of the Electricity Act, 2003 read with Regulations 41 and 42 of the Central Electricity Regulatory Commission (Connectivity and General Network Access) Regulations, 2022 (as amended), *inter alia*, seeking quashing/setting aside of the letter dated 3.09.2025 issued by Central Transmission Utility of India Limited revoking the Connectivity of 93 MW granted to Nannai Solar Park Private Limited along with sub sequential relief(s) thereof.

Petitioner : Nannai Solar Park Private Limited (NSPPL)

Respondent : Central Transmission Utility of India Limited (CTUIL)

Date of Hearing : **5.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Aniket Prasoon, Advocate, NSPPL
Shri Aman Shaikh, Advocate, NSPPL
Ms. Archita Kashyap, Advocate, NSPPL
Ms. Tanya Bajaj, Advocate, NSPPL
Shri Shubham Arya, Advocate, CTUIL
Ms. Kaavya Madaan, Advocate, CTUIL
Ms. Kavya Bhardwaj, CTUIL

Record of Proceedings

At the outset, the learned counsel for the Petitioner requested an adjournment to obtain the necessary instructions in the matter. Considering the said request, the Commission adjourned the matter.

2. The Petitioner is directed to file, on an affidavit, within two weeks, the status of its project of 93MW as per the format attached to this ROP.
3. CTUIL is directed to file, on an affidavit, within two weeks, the physical progress of Petitioner's project of 93MW after verification as per the format attached to the RoP.
4. The Petition, along with IA, will be listed for hearing on **5.3.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)



FORMAT

Particular as on date.....			Wind project – 93 MW		
Particulars Required	Required/ Applied	Installed/ Acquired/ Completed	Status of balance		Remarks/ expected Date of Completion
			At site	Schedule of supply	
WTG (nos)					
Land (for nos of WTG)					
WTG foundations					
WTG erections- Tower (including Nacelle, Hub and Blade and other parts to make full wind turbine)					
CEA approval for energization					
Status of charging/ trial run					

Particulars related to Dedicated Transmission System:					
	Required	Completed	Status of balance items	CEA approval for energization	Status of charging/ trial run
Pooling Stations(nos)					
DTL tower erection (nos)					
DTL stringing (ckm)					
Terminating bays					
Details of investments in the Project					
Sl. No	Investment incurred on the instant project				
	Amount (Rs.):				
1.					

Note: All statements to be supported by relevant documentary evidences